

HIGH COURT OF DELHI : NEW DELHI

5177-5178
No. /D-1/Gaz.-IA/DHC/2024

Dated : 30/8/24.

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI),
Rouse Avenue Courts Complex, New Delhi.

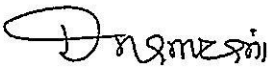
Sub : Designation of additional courts to deal with cases under the Land Acquisition Act.

Sir,

I am directed to inform you that while considering the number of pendency of cases under Land Acquisition Act, 1894 including land acquisition execution matters, Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to resolve that the Courts of DJ (West)-01, DJ (South)-01, DJ (East)- 02, DJ (North-West)-02, DJ (South-West)-01, DJ (North)-02 and DJ (North)-03 shall also be the Courts designated to deal with cases under the Land Acquisition Act for the respective Civil Districts of Delhi in addition to already existing Courts dealing with the Land Acquisition Act, 1894 including land acquisition execution matters.

This is for your kind information and necessary compliance.

Yours sincerely



(Dileep Namrani)

Assistant Registrar (Gazette-IA)
For Registrar General

01C/Judg-1west

PD 253 (west)
02/09/2024

MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 27508-27608/Power/Gaz./PDJ West/2024

Dated, Delhi the 03/9/24

Copy forwarded alongwith its enclosure, to :-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
4. The Reader to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
7. For uploading on LAYERS
8. For uploading on centralized website through LAYERS.
9. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Hemani 3/9/24
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.